

Rev: 91/02

OA 178/97

Sunil Kumar & Ors

Vs Union of India and
Ors.

O R D E R (By Circulation)

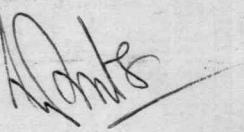
21.1.2003

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application is for review of our order dated 2.7.02 passed in OA 273/97 and 178/97. The judgment has been given on the basis of the Full Bench judgment of Jaipur bench in case of Aslam Khan Vs. Union of India. We do not find any error apparent on the face of record calling for our interference.

The review application is accordingly rejected.


MEMBER(A)


Vice CHAIRMAN

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